

# TRADE MARKS REGISTRY

AHMEDABAD

## OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2014

### DATE OF HEARING 07.10.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	644700/02	Opp. No. AMD-189238	M/s. Associated Electrical Agencies, Mumbai  V/S  M/s. Salora Paints & Chemicals, Jaipur / M/s Delhi Trade Mark Company, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1615939/42	Opp. No. AMD-743214	Mr. Parikshit Gandhi, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

### DATE OF HEARING 08.10.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	511133/30	Opp. No. AMD-1032	M/s. Kotak Co. Private Limited, Bombay / Mr. Dakshesh K. Nakrani, Advocate, Ahmedabad  V/S  M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Bombay / M/s. M. P. Mirchandani & Co., Mumbai  V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad			
3.	511133/30	Opp. No. AMD-1033	M/s. Amir Chand Jagdish Kumar, Delhi / M/s. Delhi Registration Service, Delhi  V/S  M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 09.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	856147/19	Opp. No. AMD-225342	M/s. Anchor Electronics & Electricals Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai  V/S  M/s. Asian Lime, Rajkot / M/s. Jasani & Company, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	616256/25	Opp. No. AMD-209137	M/s. Qmax Synthetics Private Limited, Mumbai / M/s. Jasani & Company, Rajkot  V/S  M/s. Qmax Appearals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	651804/12	Opp. No. AMD-201704	M/s. Prakash Brassware Industries, New Delhi / M/s. Madamsar & Co., New Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Parco Engineering Corporation, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai			
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**DATE OF HEARING 14.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1870399/05	Opp. No. AMD-770881	Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6
2.	667533/03	Opp. No. AMD-220745	M/s. Three-N-Products Pvt. Ltd., New Delhi / M/s. Chadha & Chadha Advocate, New Delhi  V/S  M/s. Nirma Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	866726/05	Opp. No. AMD-225070	M/s. Nirma Limited, Ahmedabad / M/s. Y. J. Trivedi & Company, Ahmedabad  V/S  M/s. Aimco Pharmaceuticals Mfg. Co., Baroda	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 15.10.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	747047/24	Opp. No. AMD-714791	M/s. Vatika Sarees, Surat / M/s. Karni Trade Marks, Surat  V/S  M/s. Vatika Fabrics, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	680517/30	Opp. No. AMD-197386	M/s. Swastik Masala Pickles & Food Products Private Limited, Bangalore / M/s. W. S. Kane & Co., Mumbai  V/S  M/s. Lakda Udyog, Jaipur / M/s. Everest IP & IT Law Firm, Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 16.10.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	895357/08	Opp. No. AMD-124500	Mr. Hemant Singh, New Delhi  V/S  M/s. Yogi Traders, Rajkot / M/s. Harikishan Mody, Associates, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	738192/30	Opp. No. AMD-89249	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/S	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Shree Ranchodray Masala Mills Pvt. Ltd., Baroda / M/s. Tradesafe, Jamnagar			
3.	559897/03	Opp. No. AMD-189604	M/s. Vimsons Zerosol, Anand	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6

**DATE OF HEARING 21.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	791973/05	Opp. No. AMD-174955	M/s. Aristo Pharmaceuticals Limited, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai / M/s. Jasani & Company, Rajkot  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1619434/03	Opp. No. AMD-747096	M/s. Taj Trade Mark Pvt. Ltd., Agra	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

**DATE OF HEARING 22.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	687886/09	Opp. No. AMD-200537	M/s. Rave Technologies (India) Pvt. Ltd., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of	

			V/S Shri Prashant Mule, Morbi		Trade Marks	
2.	667138/05	Opp. No. AMD-203122	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	722643/05	Opp. No. AMD-117386	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	722643/05	Opp. No. AMD-117295	M/s. Martin & Harris Laboratories Ltd., Mumbai / Mr. Manoj G. Menda, Mumbai  V/S  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 29.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	600311/29	Opp. No. AMD-154655	M/s. Amrit Banaspati Co. Ltd., Ghaziabad / M/s. Amarjit & Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Hariom Oil Industries, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad			
2.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Well-Come (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad  V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 30.10.2014**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law & Prudence, Mumbai  V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	721825/30	Opp. No. AMD-226367	M/s. KRBL Limited, Delhi / M/s. Delhi Registration Service, Delhi  V/S M/s. Maheshwari Industries Pvt. Ltd., Sri Ganganagar / M/s. Taj Trade Mark Agency, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 31.10.2014**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries Pvt. Ltd., Hisar / Mr. Arun Malhotra, Hisar  V/S  M/s. Assam Edible Oils Ltd., Newai / Mr. G. D. Bansal, Advocate, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	833091/16	Opp. No. AMD-197876	M/s. L. Bahadur Chand Munjal Foundation, Ludhiana / M/s. Worldwide Registration Bureau, New Delhi  V/S  M/s. Better Carrer Management, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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